CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH Common Order in O.A.Nos.327/2007, 305/07, 306/07 and 307/07

Dated Thursday the 23rd day of August, 2007.

CORAM:

HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER

O.A.No.:327/07

Mini S.
Section Officer (adhoc),
Office of the Accountant General (A&E), Kerala,
Branch Office, Trichur
Residing at No.35/983, Plakkat Lane, Trichur.
By Advocate Mr.T.C.G.Swamy
V/s.

... Applicant

- Union of India represented by Comptroller & Auditor General of India New Delhi
- The Accountant General A&E), Kerala Thiruvananthapuram

By Advocate Mr.TPM I Khan SCGSC'

O.A.No:305/07

P.G.Jayakumar Section Officer(ad-hoc), Office of the Accountant General (A&E), Kerala, Kaloor, Emakulam Residing at No.C-10, Accountant General's Office Staff Quarters, Kaloor, Emakulam, By Advocate Mr.T.C.G.Swamy

...Applicant.

Union of India represented by Comptroller & Auditor General of India New Delhi

- The Accountant General A&E), Kerala Thiruvananthapuram
- 3 Antony Flemmy Mathew
 Senior Accountant, presently in the
 Office of the Accountant General (A&E), Kerala,
 Trichur, Kerala Respondents

By Advocate :Mr.TPM | Khan SCGSC(R 1&2) | Mr.S.Radhakrishnan (R-3)

O.A.No.:306/07

V.S.Santhoshkumar Sr.Accountant, O/o AG (A&E), Kerala, Kaloor, Ernakulam Residing at No.C-10, Accountant General's Office Staff Quarters, Kaloor, Ernakulam

...Applicant.

By Advocate Mr.T.C.G.Swamy

V/s

- Union of India represented by Comptroller & Auditor General of India New Delhi
- The Accountant General A&E), Kerala Thiruvananthapuram
- 3 Antony Flemmy Mathew Senior Accountant, presently in the Office of the Accountant General (A&E), Kerala, Trichur, Kerala
- Johny Mathew
 Sr.Accountant,
 Office of the Accountant General (A&E), Kerala,
 Main Office, Thiruvananthapuram.....Respondents

By Advocate: Mr.TPM I Khan SCGSC(R 1&2) Mr.S.Radhakrishnan (R-3)

O.A.No.:307/07

N.A.Viswajit
Sr.Accountant,
Office of the Accountant General (A&E), Kerala,
Kaloor, Ernakulam.
Residing at Padakkara House,
Sree Krishna Temple Road, Kumbalangi,
Kochi-682 007.

Applicant.

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by Comptroller & Auditor General of India New Delhi
- The Accountant General A&E), Kerala Thiruvananthapuram
- Antony Flemmy Mathew
 Senior Accountant, presently in the
 Office of the Accountant General (A&E), Kerala,
 Trichur, Kerala
- 4 Manoj B.
 Senior Accountant,
 Office of the Accountant General (A&E), Kerala,
 Kottayam Respondents

By Advocate: Mr.TPM I Khan SCGSC(R 1&2) Mr.S.Radhakrishnan (R-3)

The application having been heard on 23.8.2007 the Tribunal, on the same day delivered the following:

(ORDER)

Hon'ble Shri George Paracken, Judicial Member

All these OAs are identical in nature. All the applicants are aggrieved by the very same Annexure A-1 Sectional Order dated 3/5/2007 by which they have been transferred to different stations. Counsel for

Applicants has fairly submitted that their grievances are being sorted out by the respondents themselves and he would like to withdrawn these OAs. The respondents counsel has no objection for this course of action.

Accordingly all these four OAs are dismissed as withdrawn

There shall be no orders as to costs.

GEORGE PARACKEN JUDICIAL MEMBER

qds